

## Summary of Financial Creditor claims

Date: 20th August 2021

Name of the Financial Creditor	Amount Claimed			Amount admitted		
	Secured	Unsecured#	Total	Secured	Unsecured#	Total
Bank of Baroda	4,33,96,40,013	54,25,26,292	4,88,21,66,305	4,32,21,82,710	54,25,26,292	4,86,47,09,002
Yes Bank Ltd	1,73,43,18,232	2,44,23,83,746	4,17,67,01,978	1,58,01,33,171	2,44,23,83,746	4,02,25,16,917
RBL Bank Limited	92,51,87,523	1,50,26,60,689	2,42,78,48,211	92,51,87,523	1,50,26,60,689	2,42,78,48,211
IDFC Bank Limited	1,21,00,07,243	-	1,21,00,07,243	1,21,00,07,243	-	1,21,00,07,243
Canara Bank	81,02,66,101	-	81,02,66,101	81,02,66,101	-	81,02,66,101
UCO Bank	-	51,55,98,701	51,55,98,701	-	51,55,98,701	51,55,98,701
Indusind Bank Limited	50,87,31,524	-	50,87,31,524	50,87,31,524	-	50,87,31,524
Srei Equipment Finance Limited	26,66,28,984	-	26,66,28,984	26,66,28,984	-	26,66,28,984
Union Bank of India	21,61,05,880	-	21,61,05,880	21,61,05,880	-	21,61,05,880
Axis Bank	18,29,17,568	-	18,29,17,568	17,26,74,848	-	17,26,74,848
DCB Bank Ltd	16,31,52,732	-	16,31,52,732	16,31,52,732	-	16,31,52,732
Volvo Financial Services (India) Private Limited	16,10,43,745	-	16,10,43,745	16,10,43,745	-	16,10,43,745
Cholamandalam Investment and Finance Company Ltd	7,15,18,778	-	7,15,18,778	7,13,52,428	-	7,13,52,428
Standard Chartered Bank	6,87,16,394	-	6,87,16,394	6,87,16,394	-	6,87,16,394
Tata Motor Finance Limited (2 claims)	15,89,57,507	-	15,89,57,507	5,51,31,798	-	5,51,31,798
Sundaram Finance Limited	4,88,59,673	-	4,88,59,673	4,88,59,673	-	4,88,59,673
Daimler Financial Services India Pvt. Ltd	4,07,55,799	-	4,07,55,799	3,77,28,663	-	3,77,28,663
Tata Motor Finance Solutions Limited	2,95,73,242	-	2,95,73,242	2,95,24,219	-	2,95,24,219
HDB FINANCIAL SERVICES LTD	56,49,499	-	56,49,499	56,22,923	-	56,22,923
<b>Total</b>	<b>10,94,20,30,438</b>	<b>5,00,31,69,428</b>	<b>15,94,51,99,865</b>	<b>10,65,30,50,559</b>	<b>5,00,31,69,428</b>	<b>15,65,62,19,987</b>

# Claims towards uninvoked Corporate Guarantees given by Corporate Debtor to subsidiary companies are treated as unsecured loans

"South India House", 73, Armenian Street,  
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CIN: L51909TN1955PLC002431



# Sical Logistics Limited

(a company under Corporate Insolvency Resolution Process pursuant to Hon'ble NLCT order dated 10<sup>th</sup> March 2021)

Name of the Financial Creditor	Amount pending verification (Note 1)			Amount rejected (Note 2)		
	Secured	Unsecured#	Total	Secured	Unsecured#	Total
Bank of Baroda	1,74,57,303	-	1,74,57,303	-	-	-
Yes Bank Ltd	7,41,85,061	-	7,41,85,061	8,00,00,000	-	8,00,00,000
RBL Bank Limited	-	-	-	-	-	-
IDFC Bank Limited	-	-	-	-	-	-
Canara Bank	-	-	-	-	-	-
UCO Bank	-	-	-	-	-	-
Indusind Bank Limited	-	-	-	-	-	-
Srei Equipment Finance Limited	-	-	-	-	-	-
Union Bank of India	-	-	-	-	-	-
Axis Bank	-	-	-	1,02,42,720	-	1,02,42,720
DCB Bank Ltd	-	-	-	-	-	-
Volvo Financial Services (India) Private Limited	-	-	-	-	-	-
Cholamandalam Investment and Finance Company Limited	-	-	-	1,66,350	-	1,66,350
Standard Chartered Bank	-	-	-	-	-	-
Tata Motor Finance Limited	10,38,25,708	-	10,38,25,708	-	-	-
Sundaram Finance Limited	-	-	-	-	-	-
Daimler Financial Services India Pvt. Ltd	-	-	-	30,27,136	-	30,27,136
Tata Motor Finance Solutions Limited	-	-	-	49,023	-	49,023
HDB FINANCIAL SERVICES LTD	-	-	-	26,576	-	26,576
<b>Total</b>	<b>19,54,68,072</b>	<b>-</b>	<b>19,54,68,072</b>	<b>9,35,11,806</b>	<b>-</b>	<b>9,35,11,806</b>

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**Note 1:** Reasons for the amounts mentioned in the above table as pending for verification is as given below:

Name of the Financial Creditor	Remarks
Bank of Baroda	The claim is towards BG commission payable and supporting is sought for from the bank
Yes Bank Ltd	Interest component of Commercial vehicle loan is disallowed as loan wise working for normal and penal interest is sought from the bank
Tata Motor Finance Limited	Foreclosure letter and loan documents sought for the claim submitted by the NBFC

**Note 2:** Reasons for the amounts mentioned in the above table as rejected is as given below

Name of the Financial Creditor	Remarks
Yes Bank Ltd	BG claim is disallowed as counter guarantee given by another financial creditor for the said BG.
Axis Bank	Amounts claimed by the bank for vehicles repossessed before CIRP initiation is disallowed
Cholamandalam Investment and Finance Company Ltd	Disallowance towards excess interest charged for the period after CIRP initiation date
Daimler Financial Services India Pvt. Ltd	Amount due as per foreclosure statement has been considered and excess claim has been disallowed
Tata Motor Finance Solutions Limited	Disallowance towards excess interest charged for the period after CIRP initiation date
HDB FINANCIAL SERVICES LTD	Disallowance towards excess interest charged for the period after CIRP initiation date

Financial creditors may reach out to the mail ID of the Resolution Professional at [ip.sical@in.ey.com](mailto:ip.sical@in.ey.com) for any clarifications.

Regards

Sripatham Venkatasubramanian Ramkumar  
Resolution Professional for Sical Logistics Limited  
IP Registration no. IBBI/IPA-001/IP-P00015/2016-17/10039  
Email: [ip.sical@in.ey.com](mailto:ip.sical@in.ey.com)

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## Annexure 1: Details of security held by Financial Creditors

Name of the Financial Creditor	Nature of Facility	Secured/ Unsecured	Nature of Security
Bank of Baroda	Cash Credit facilities, Bank Guarantees and Corporate Guarantee claims for Corporate Guarantee given on behalf of Sical Multimodal and Rail Transport Limited	Secured - Cash Credit facilities, Bank Guarantees Unsecured - Corporate Guarantee claims for Corporate Guarantee given on behalf of Sical Multimodal and Rail Transport Limited	<p><b>Cash Credit Hypothecation:</b> RM, SIP, FG, Stores &amp; Spares, Packing Materials, Trade Advance, Deposits and Retention Money, Book- debts including book debts of associate/Group Concerns.</p> <p><b>BANK GUARANTEE with sublimit Letter of credit (ILCIFLC)(DP/DA) :</b> 1) 10% cash margin by way of duly discharged FDR/s in name of company, Director or guarantor. 2) Hypothecation of entire raw materials, stock-in- process, stores &amp; spares, packing materials, finished goods, and Book-debts of the company, both present &amp; future.</p> <p><b>Collateral Security:</b> 1. Equitable Mortgage of Residential Property at Door No: 4, Indira Nagar (Opp. To Trichy Air Port) Pudukottai Road, Kottapattu, Trichy . 2. Equitable Mortgage of the vacant land situated at Thattankulam Road, Madhavaram, Chennai- 600 060 3. Equitable Mortgage of 7.20 acres of free hold land at Melavittan Village, Tuticorin Taluk, Chidambaranar Dt, Tamil Nadu 4. Equitable Mortgage of the 0.675 acres of land and building (warehouse) at Bye Pass Road, Avaniapuram Village, Madurai Dt. 625012 5. Equitable Mortgage of Land &amp; Building (ground 1st &amp; 2nd floor) situated at South India House, No:73, Armenian Street, Chennai - 600 001 6. Equitable Mortgage of land and building Land &amp; Building situated at 32/47, Rajaji Salai, Chennai - 600 001. 7. 1st charge on entire present &amp; future movable fixed assets of the company (other than those financed by and charged to other Term Lenders). 8. Supplemental Deposit of Title Deeds of property situated at Meelavittan Village Tuticorin Taluk, Chidambaranagar District, Tamil Nadu and Corporate Guarantee of Sical Logistics Limited</p>

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Yes Bank Limited	Term Loan, Bank Guarantees, Commercial Vehicle Loans and Corporate Guarantee claims for Corporate Guarantee given on behalf of Sical Iron Ore Terminal Limited	Secured - Term Loan, Bank Guarantees, Commercial Vehicle Loans Unsecured - Corporate Guarantee claims for Corporate Guarantee given on behalf of Sical Iron Ore Terminal Limited	<ol style="list-style-type: none"> <li>1) Subservient charge over Current Assets &amp; Moveable Fixed Assets</li> <li>2) Pledge over 9.6 MM shares of Coffee Day Global Ltd (CDGL)</li> <li>3) Hypothecation over Commercial vehicles and vehicle body parts (139 assets)</li> <li>4) Rights of Lenders on Substitution and Termination as per the Substitution Agreement Charge over project Trust and Retention Agreement in SIOTL</li> <li>5) Land having an extent of 32 Cents comprised in Survey No. 309/1 situated in Kilmampattu Village, Panruti Taluk, Cuddalore District, Tamil Nadu</li> <li>6) Corporate Guarantee of Sical Logistics Limited</li> <li>7) Pledge over 63% shares of Sical Iron Ore Terminals Limited, provided by Sical Logistics Limited</li> </ol>
RBL Bank Limited	Term loans and Corporate Guarantee claim for Corporate Guarantee given on behalf of Sical Soumya Mining Ltd, Sical Logixpress Pvt Ltd and Sical Multimodal and Rail Transport Limited	Secured - Term Loan Unsecured - Corporate Guarantee claim for Corporate Guarantee given on behalf of Sical Soumya Mining Ltd,	<ol style="list-style-type: none"> <li>1) Subservient Charge on Current assets including stock and book debts of the company, both present &amp; future.</li> <li>2) Pledge of 26,36,000 shares of M/ s. Coffee Day Global Limited held by Coffee Day Enterprises Limited.</li> <li>3) Exclusive Charge on Vacant Land admeasuring 18.20 Acres owned by the company at Satharai Village, Tiruvallur District</li> <li>4) Exclusive charge on vacant land admeasuring 14,32 Acres owned by the company at Kilacheri</li> </ol>

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		Sical Logixpress Pvt Ltd and Sical Multimodal and Rail Transport Limited	<p>village, Tiruvalluvar District</p> <p>5) Exclusive first charge by way of Mortgage on land 1.37 acre owned by borrower at GNT Road, Madhavaram, Ambattur, Thiruvallur Distt. Together with fitting &amp; fixtures annexed thereto/ » Building structure standing thereon</p> <p>6) Subservient Charge on Current assets including stock and book debts of the company, both present &amp; future.</p> <p>7) Corporate Guarantee of Sical Logistics Limited on behalf of Sical Multimodal &amp; Rail Transport Limited</p> <p>8) Corporate Guarantee of Sical Logistics Limited on behalf of Sical Soumya Mining Limited</p> <p>9) Pledge of shares to the extent of 30% shareholding of M/ s. Sical Logistics Limited in M/ s. PNX Logistics Pvt Ltd</p> <p>10) Corporate Guarantee of Sical Logistics Limited on behalf of Sical Logixpress Pvt Limited</p>
IDFC Bank	Non-Convertible Debentures	Secured	<p>1) Charge / mortgage on all its rights, title, present and future, in and to Dredger called the "Sical Portofino" having registration no. M-7728, owned and possessed by the Borrower (originally held by Norsesea Offshore India Limited and subsequently transferred to the Borrower vide NCLT order).</p> <p>2) An exclusive charge on the ancillary assets in relation to the Dredger "Sical Portofino"</p> <p>3) Subservient charge on the machinery, equipment and other assets of Mining division</p>

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Canara Bank	Term Loans	Secured	<p><b>Property No. 1</b> All that piece and parcel of the property, Office Space No. 5 &amp; 6 measuring 2064 sq ft &amp; 1587 sq ft ( total 3651 sq ft) situated at RNM House, Premises No. 3B, Lalbazar Street, P S Lalbazar, Kolkata - 700001.</p> <p><b>Property No. 2</b> All that piece and parcel of Flat No. 8, 3rd floor, "Bharath Bhavan" measuring 812 sq ft situated at Premises No.5, Tara Police Station Tollygunge, Kolkata - 700 026</p> <p><b>Property No. 3</b> All that piece and parcel of Office No.304, A Wing, 3rd Floor, Jayant Premises Co-op Society Ltd, Sugar Pakhadi Road, Village Sahar, Andheri (E), Mumbai - 400 099 measuring about 344.15 sq.ft.</p> <p><b>Property No. 4</b> All that piece and parcel of Office No.305, B Wing, it* floor, Jayant Premises Co-op Society Ltd, Suthar Pakhadi Road, Village Sahar, Andheri (E), Mumbai - 400 099 measuring about 429.63 sq.ft.</p> <p><b>Property No. 5</b> All that piece and parcel of Flat No. B3-612, Chadda Crescent Co-op Housing Society Ltd, Flat No. 046 &amp; 055 sector 17, Vashi Navi Mumbai - 400703 measuring about 670 sq.ft</p> <p><b>Movable Property hypothecated in favour the Bank:</b> Hypothecation of Plant, machinery, raw materials, semi-finished/finished goods &amp; book debts of the Corporate Debtor.</p>
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UCO Bank	Corporate Guarantee claim for Corporate Guarantee given on behalf of Sical Iron Ore Terminal Limited	Unsecured	<ol style="list-style-type: none"> <li>1) Rights of Lenders on Substitution and Termination as per the Substitution Agreement Charge over project Trust and Retention Agreement in SIOTL</li> <li>2) Land having an extent of 32 Cents comprised in Survey No. 309/1 situated in Kilmampattu Village, Panruti Taluk, Cuddalore District, Tamil Nadu</li> <li>3) Corporate Guarantee of Sical Logistics Limited</li> <li>4) Pledge over 63% shares of Sical Iron Ore Terminals Limited, provided by Sical Logistics Limited</li> </ol>
IndusInd Bank Ltd	Term Loan, Bank Guarantee and CFD loans (80 Nos)	Secured	<ol style="list-style-type: none"> <li>1) Assignment of receivables from TANGEDCO with full recourse to the borrower/assignor on first pari passu basis</li> <li>2) Negative charge on 2 ship unloaders and 1 mobile hopper used in Ennore port (TANGEDCO Project)</li> <li>3) Exclusive charge on office building belonging to the company and located at Rajgir chambers, 12/14, Shahid Bhagat Singh Road, Fort, Mumbai</li> <li>4) Hypothecation of equipments / assets financed by Bank for CFD loans</li> </ol>
Srei Equipment Finance Limited	Commercial Vehicle Loan	Secured	Hypothecation of the Assets as mentioned in Loan Agreement and Deed of Hypothecation (55 Assets)
Union Bank of India	Term Loan	Secured	Hypothecation on 48 vehicles purchased out of funding from term loan from Corporation Bank for SCS division
Axis Bank	Term Loan and Commercial Vehicle loan	Secured	<ol style="list-style-type: none"> <li>1) Exclusive charge on Plant and Machinery used in Hingula and Jingurdha projects</li> <li>2) Exclusive charge on DSRA account maintained (INR 6,49,185)</li> <li>3) Vehicles purchased through funding from axis bank are hypothecated exclusively</li> </ol>
DCB Bank Ltd	Term Loan and Overdraft	Secured	<ol style="list-style-type: none"> <li>1) Exclusive charge of mining equipments &amp; assets (Loaders, dumpers, Commercial vehicles and Trailers, etc) purchased out of funding done by DCB Bank Ltd</li> <li>2) Subservient Charge on all current assets of the company</li> </ol>



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Volvo Financial Services (India) Private Limited	Commercial Vehicle Loan	Secured	Hypothecation of the vehicles purchased through VFSIPL funding (25 Nos)
Cholamandalam Investment and Finance Company Ltd	Commercial Vehicle Loan	Secured	Hypothecation of the vehicles funded by Cholamandalam (19 Vehicles)
Standard Chartered Bank	Term Loan	Secured	<p>1) 1st Ranking charge on Bharatpur and Jingurdha Receivables</p> <p>2) First ranking exclusive Security Interest over the Accounts and/or any other operating account established in relation to the Material Contracts, cash flows and distributions and agreements in relation to the Material Contracts and all monies, securities, instruments and/or cash equivalents deposited or required to be deposited in the Collection Account and/or any other operating account established in relation to the Material Contracts (Value: 41,912,880.03 based on cash available in the account) together with the Permitted Investments i.e. DSRA Balance maintained as a fixed deposit lien marked to the Security Agent (Value: INR 7,000,000.00; based on amount in Fixed deposit)</p> <p>3) 2<sup>nd</sup> ranking pari passu charge on all rights, title, interest, benefit and property of the Borrower in the Dredger</p> <p>4) 2<sup>nd</sup> ranking pari passu charge on all the rights, title, interest, benefit, claims and demands whatsoever of the Borrower in, to, under and/or in respect of insurance contracts in relation to Dredger</p>
Tata Motor Finance Solutions Limited	Commercial Vehicle Loan	Secured	Hypothecation of the Equipments / Vehicles purchased through TMFSL funding in Contract nos 8000010551, 8000013064 and 8000013065
Sundaram Finance Limited	Commercial Vehicle Loan	Secured	Hypothecation of the vehicles purchased through SFL funding ( 14 vehicles and equipments)
Daimler Financial Services India Pvt. Ltd	Commercial Vehicle Loan	Secured	Hypothecation of the vehicles purchased through DFSIPL funding (45 Nos)
Tata Motor Finance Limited (2 claims)	Commercial Vehicle Loan	Secured	Hypothecation of the Equipments / Vehicles purchased through TMFL funding (126 vehicles)
HDB FINANCIAL SERVICES LTD	Commercial Vehicle Loan	Secured	Hypothecation of the Equipments / Vehicles purchased through HDB funding (L&T Grader)

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